

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No.607 of 2015
IN
OA No.2531 of 2014

This the 6th day of November, 2015

**HON'BLE MR. V.AJAY KUMAR, MEMBER (J)
HON'BLE MR. SHEKHAR AGARWAL, MEMBER (A)**

1. Sh. Subodh Kumar, Tax Assistant,
Aged about 34 years,
S/o late Sh. Keshari Singh,
R/o H.No.D-335, Krishna Park,
Deoli Road, New Delhi-110062.
 2. Sh. Ajay Kumar, Tax Assistant,
Aged about 30 years,
S/o Sh. Rajender Kumar,
R/o Flat No. 434, Income Tax Colony,
3rd Floor, Pitampura, New Delhi-110088.
 3. Sh. Bijender Kumar, Tax Assistant,
Aged about 38 years,
S/o Sh. Khem Chand,
R/o H.No.151, Village Aali,
Sarita Vihar, New Delhi-110076.
 4. Sh. Ankit Kumar, Tax Assistant,
Aged about 31 years,
S/o late Sh. Tej Pal Singh,
R/o RZ-D-3/8, Vinod Puri,
Vijay Enclave, PO-Palam, New Delhi-110045.
 5. Sh. Dharmender, Tax Assistant,
Aged about 32 years,
S/o Sh. Ram Pal Singh,
R/o D-16/181, Sec-7, Rohini, Delhi-110085.
 6. Sh. Jitender Kumar, Tax Assistant,
Aged about 41 years,
S/o Sh. Karan Singh,
R/o Flat No.283, Income Tax Colony,
3rd Floor, Pitampura, New Delhi-110088.
 7. Sh. Sunil Kumar, Tax Assistant,
Aged about 31 years,
S/o late Sh. Mam Chand,
R/o 228, Mata Colony,
Sec-12, Vijay Nagar,
Ghaziabad,UP.
-Petitioners

(By Advocate : Sh. M.K. Bhardwaj)

Versus

Union of India & Ors. through

1. Sh. Hasmukh Adhia,
The Secretary (Revenue)
Ministry of Finance,
North Block, New Delhi.
2. Ms. Anita Kapur,
The Chairperson,
Central Board of Direct Taxes,
North Block, New Delhi.
3. Sh. Ashok Kumar Sinha,
The Principal Chief Commissioner of
Income Tax, (CCA), Delhi,
CR Building, New Delhi.
4. Ms. Smita Singh,
Dy. CIT (HQ Personnel) (NG)
Delhi, CR Building,
New Delhi.

.....Respondents

(By Advocate : Sh. C. Bheemanna)

ORDER (ORAL)

MR. V. AJAY KUMAR, MEMBER (J) :

When this Contempt Petition was taken up for consideration, it is submitted by both the parties that Order of this Tribunal has been complied with. A copy of order dated 5.11.2015 is also produced to this effect. Accordingly, nothing survives in the Contempt Petition and the same is closed. Notices issued to the respondents are discharged.

(SHEKHAR AGARWAL)
MEMBER (A)

(V. AJAY KUMAR)
MEMBER (J)

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